

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1813/2022

RAM KUMAR &amp; ORS.

Appellant(s)

VERSUS

THE STATE OF U.P.

Respondent(s)

(I.A.No. 44510/2023 ( application for grant of bail )  
IA No. 44510/2023 - APPLICATION FOR PERMISSION)

Date : 15-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s) Mr. R.C. Mishra, Sr. Adv.  
Ms. Rohini Prasad Tiwari, Adv.  
Mr. Ashok Kumar Tiwari, Adv.  
Mr. C.M. Patel, Adv.  
Mr. Susant K. Mallik, Adv.  
Mr. Shivram Pandey, Adv.  
Mrs. Sandhya Pandey, Adv.  
Mr. Rajesh Sen, Adv.  
Ms. Priya, Adv.  
Mr. Anjani Kumar Mishra, AOR

For Respondent(s) Ms. Ruchira Goel, AOR  
Mr. Adit Jayeshbhai Shah, Adv.  
Mr. Sharanya Sinha, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the matter three weeks to enable the learned counsel for the respondent-State to secure instructions on the application seeking bail.

(NISHA KHULBEY)  
(SENIOR PERSONAL ASSISTANT)

(DIPTI KHURANA)  
ASSISTANT REGISTRAR